

ORDER

No.Estt.(RJS)/153/2013

Date : 16.11.2013

I

Consequent upon appointment of **MS. SONIKA PUROHIT** in the District Judge Cadre (Entry Level) under Rule 43 of Rajasthan Judicial Service Rules, 2010 vide Government Order No.F.19(8)Nyay/2011 dated 14.11.2013, she is hereby appointed/ posted as **ADJ, Sawaimadhopur** with immediate effect.

She is directed to join within ten days from the date of order.

II

On account of administrative exigencies, the following transfers/ posting of the Judicial Officers in the District Judge Cadre, Senior Civil Judge and Civil Judge Cadre, are made with immediate effect :-

S. No.	Name of Officer SARVA SHRI/MS.:	From	To	Vice SARVA SHRI/MS.:
1.	Vinod Kumar Arya	Spl.Judge, SC/ST Cases Court, Bhilwara	ADJ, Anoopgarh (Ganganagar)	Mahendra Singh Sisodia
2.	Mahendra Singh Sisodia	ADJ, Anoopgarh Ganganagar)	ADJ No.1, Deeg (Bharatpur)	Vacant
3.	Dharam Dutt Sharma	Judge, Spl.Court, Atrocities on women & Dowry Cases, Gangangar	ADJ No.1, Kishangarhbas (Alwar)	Rajendra Kumar
4.	Khagendra Kumar Sharma	Spl. ACJM (PCPNDT ACT Cases), Ajmer	ACJM, Ramganjmandi (Kota)	Mahaveer Prasad Gupta
5.	Mahaveer Prasad Gupta	ACJM, Ramganjmandi (Kota)	Spl. ACJM (PCPNDT ACT Cases), Ajmer	Khagendra Kumar Sharma
6.	Bhanu Kumar	CJ(JD)-JM, Sardarshahar (Churu)	CJ(JD)-JM, Kishangarh (Ajmer)	Vacant
7.	Purshottam Lal Saini	CJ(JD)-JM, Shahapura (Bhilwara)	CJ(JD)-JM,Nokha (Bikaner)	Vacant
8.	Minakshi Meena	CJ(JD)-JM, Banswara	CJ(JD)-JM, Sardarshahar (Churu)	Bhanu Kumar
9.	Devendra Singh Panwar	ACJ(JD)-JM, Roopwas (Bharatpur)	CJ(JD)-JM, Banswara	Minakshi Meena

Note:

1. Officers are directed to hand over the charge in accordance with Order No.24/P.I. Dated 23.11.1998.
2. In case successor takes over charge before issuance of posting order of the officer concerned the later shall await his posting order at the same Headquarter.

III

The following officers are appointed/posted till further orders, as Presiding Officers of the vacant Courts shown against their names in addition to their own duties with immediate effect :-

S. No	Name of officer with present post SARVA SHRI/MS. :	Name of vacant Court(s) of which the Presiding Officer appointed in addition to his own duties
1.	Devendra Singh Panwar CJ(JD)-JM, Banswara	ACJ(JD)-JM, Banswara
2.	Bharat Bhushan Sharma CJ(JD)-JM, Roopwas (Bharatpur)	ACJ(JD)-JM, Roopwas

NOTE :-

1. The officers who have been appointed as P.O. of the Court stationed at the same headquarter in addition to his own duties shall dispose off that much additional work so as to achieve at least 40% of the standard of work for which he is holding additional charge.
2. The cases in which accused are in custody or there are direction of higher Court for time bound disposal of case shall be decided on priority basis.

BY ORDER,

 16/11/13

REGISTRAR GENERAL

Date : 16.11.2013

No.Esst.b2(v)1/2013/ 17089

Copy forwarded to the following for information and necessary action:-

1. The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
2. The Principal Secretary to the Government, Law Department-Cum-Legal Remembrance, Rajasthan, Jaipur.
3. The Secretary to the Government of Rajasthan, Department of General Administration (Gr.2), Jaipur.
4. The Secretary, Lokayukta, Sachivalaya, Jaipur.
5. The Accountant General, Rajasthan, Jaipur.
6. The Registrar (Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.), Rajasthan High Court, Jodhpur.
7. The Registrar-Cum-Principal Private Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/Bench, Jaipur.
8. The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
9. All Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
10. The Director, Rajasthan State Judicial Academy, Jodhpur.
11. All the District & Sessions Judges.
12. Concerned Officers/Courts/Treasury Officers.
13. P.S. to All Hon'ble Judges at Jodhpur.
14. A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/ Bench, Jaipur.
15. **MS. SONIKA PUROHIT, HOUSE No.81-82, BADRI VISHAL NAGAR, OPPOSITE KOTHARI HOSPITAL, BIKANER-334004** is hereby directed to join within ten days from the date of order. She will make & subscribe an oath or affirmation in the proforma enclosed before entering upon the office at the time of taking over the charge of the post. The oath duly signed by her be sent to this office at the earliest. The copy of appointment Order of Govt. No. F.19(8) Nyay/2011 dated 14.11.2013 is also enclosed.

Personal File/
Conf./Accounts/General/
Sub.Court/Statistics/
RJS Leave/Jr.Actt./
Building Cell.

 16/11/13
REGISTRAR GENERAL